GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3009 ANSWERED ON 21.12.2023

ELECTRIFICATION OF TRIBAL VILLAGES

†3009. SHRI NABA KUMAR SARANIA:

Will the Minister of POWER

be pleased to state:

(a) the details of various schemes being implemented by the Government to provide electricity in each house of the country;

(b) whether it is a fact that electricity is not available in many tribal villages of the country;

(c) if so, the details thereof and the reasons therefor, State/UT-wise;

(d) the details of the tribal villages situated in various parts of the country, where electricity has been made available during the last five years and the current year, State/UT-wise; and

(e) the number of tribal people to whom electricity has been provided under BPL category across the country State/UT and district-wise?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/feeders/consumers and electrification of villages across the country. Works under the scheme has been completed and the scheme stands closed. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during the scheme.

Subsequently, Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. Since the launch of Saubhagya scheme, as on 31.03.2021 all the States have reported 100% electrification of all the willing un-electrified households, identified before 31.03.2019. As reported by the States, 2.817 crore households have been electrified since the launch of Saubhagya, up to 31.03.2021. Further, a total of 4.43 lakh additional households have been electrified under DDUGJY. As such, as on 31.03.2022, a total of 2.86 crore households (including tribal households) have been electrified since the launch of Saubhagya. The scheme stands closed.

The construction of new households is a dynamic and continuous process. The Central Government in line with its commitment, is further supporting States under the ongoing Scheme of Revamped Distribution Sector Scheme(RDSS) for electrification of any left-out households, which existed before 31.03.2019 (period of execution of SAUBHAGYA) but were somehow missed out by the DISCOMs. Till date, the approval has been accorded for around 4.96 Lakh left-out households for electrification for the States of Rajasthan, Uttar Pradesh and Andhra Pradesh. The details in this regard are as given below:

State	No. of HHs Proposed	Approved Cost (Rs. in Cr.)		
Rajasthan	1,90,959	459.18		
Uttar Pradesh	2,99,546	338.46		
Andhra Pradesh	5,577	16.00		

In addition, all identified beneficiary Households of Particularly Vulnerable Tribal Groups (PVTG) across States under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) are eligible for funding under RDSS as per guidelines.

(b) to (d) : As reported by the States, all the inhabited un-electrified census villages (including tribal villages) in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY. There is no categorization specifically for Tribal areas with regard to electrification of census villages. The state wise details of villages electrified under DDUGJY are enclosed at Annexure-I.

(e): The details of BPL Households electrified from FY 2015-16 till September, 2017 under DDUGJY is enclosed at Annexure-II. Further, the details of households electrified since the launch (October, 2017) of Saubhagya including additional households sanctioned under DDUGJY till 31.03.2022 is enclosed at Annexure-III.

There is no bifurcation of tribal people and the electricity connections were provided to all the households, including BPL category households, as the Scheme provided universal access of electricity to all the households across the country.

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ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) TO (d) OF UNSTARRED QUESTION NO. 3009 ANSWERED IN THE LOK SABHA ON 21.12.2023

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SI. No.	State	No. Of Villages Electrified under DDUGJY				
1	Arunachal Pradesh	1483				
2	Assam	2732				
3	Bihar	2906				
4	Chhattisgarh	1078				
5	Himachal Pradesh 28					
6	J&K	129				
7	Jharkhand	2583				
8	Karnataka	39				
9	Madhya Pradesh	422				
10	Maharashtra	80				
11	Manipur	366				
12	Meghalaya	1051				
13	Mizoram	54				
14	Nagaland	78				
15	Odisha	3281				
16	Rajasthan	427				
17	Tripura	26				
18	Uttar Pradesh	1498				
19	Uttarakhand	91				
20	West Bengal	22				
	Total	18374				

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ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 3009 ANSWERED IN THE LOK SABHA ON 21.12.2023

State		of total BPL Households electrified from ptember 2017 under DDUGJY
SI.		
No.	State	Total BPL Households electrified
1	Andhra Pradesh	664851
2	Assam	101537
3	Bihar	1976832
4	Chhattisgarh	63756
5	Gujarat	813
6	J&K	1133
7	Jharkhand	12391
8	Karnataka	98821
9	Kerala	24993
10	Madhya Pradesh	561262
11	Maharashtra	59
12	Meghalaya	95
13	Mizoram	447
14	Nagaland	507
15	Odisha	103857
16	Rajasthan	149854
17	Sikkim	1850
18	Tamil Nadu	1976
19	Telangana	849
20	Tripura	41759
21	Uttar Pradesh	1082986
22	Uttarakhand	46
23	West Bengal	34450
	Total	4925124

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 3009 ANSWERED IN THE LOK SABHA ON 21.12.2023

State-wise electrification of households since launch of Saubhagya Scheme including Additional Households achievement under DDUGJY

		No of Households	Additional Sanction allowed under Saubhagya		Further Additional Households sanctioned under DDUGJY		
SI. No.	Name of the States	electrified from 11.10.2017 to 31.03.2019 as per Saubhagya Portal	No of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021 (A)	Households Sanctioned during 2021- 22	Households electrified (as on 31.03.2022) (B)	Grand Total(A+B)
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal						
	Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu &						
	Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290			7,32,290
	Total	2,62,84,350	18,85,374	2,81,69,724	11,83,870	4,43,700	2,86,13,42
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* Not funded under Saubhagya